

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2017 &
APPEAL NO. 332 of 2017**

Dated : 5th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 206 OF 2017

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2
Ms. Aastha Chawla for R-17

APPEAL NO. 332 of 2017

Coastal Energen Private Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Aastha Chawla

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Parichita Chaudhury for R-2
Mr. S. Vallinayagam
Ms. S. Amali for R-6

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **04.07.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**